

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**


**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CP/168/2016

PETITION NUMBER :

NAME OF THE APPLICANT(S) : CLINIPACE CLINICAL RESEARCH PVT LTD

UNDER SECTION : 2(41)

S.No.	Name (in Capital)	Represented by	Signature
1.	S. HARI KRISHNAN	Counsel for Co.	

ORDER

Heard the counsel for the applicant. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)